

## Ushdev International limited

(A Company under Liquidation vide NCLT Order dated 16<sup>th</sup> October 2025)

### **List of claims by Operational Creditors (Other than Workmen and Employees) as on 09<sup>th</sup> June, 2026:**

S. No	Operational Creditor	Claims Filed (Rs)	Claims Admitted (Rs.)	Claims not Admitted (Rs.)	Contingent claims (Rs.)	Claims under verification (Rs)
1	Gunvor Singapore Pte Limited	3884549091	3884549091	0	0	0
2	Euler Hermes Singapore***	2940124000	2940124000	0	0	0
3	Mine Craft Limited ***	2727837000	2727837000	0	0	0
4	UIL Commodities DMCC ***	257235000	257235000	0	0	0
5	KGEPL Engineering Solutions Pvt. Ltd. (Kenersys) ***	96085000	96085000	0	0	0
6	Sigma Industrial Corporation ***	90127000	90127000	0	0	0
7	Amity Shipping and Logistics ***	1236000	1236000	0	0	0
8	SBICAP Trustee Company Limited***	649000	649000	0	0	0
9	ATC Global Finance	163000	163000	0	0	0
10	DJ Corporation	80244	80244	0	0	0
11	NSDL	26765	26765	0	0	0
12	DJ Media Print & Logistic Limited	7603	7603	0	0	0
13	Wind World (India) Limited	217720308	0	217720308	0	0
	<b>Total</b>	<b>10215840011</b>	<b>9998119703</b>	<b>217720308</b>	<b>0</b>	<b>0</b>

### **Notes:**

1. \*\*\* The aforesaid Operational Creditors, other than Government authorities and employees/workmen, have not submitted their claims in Form C in terms of Regulation 18 read with Regulation 19 of the IBBI (Liquidation Process) Regulations, 2016 within the prescribed timelines. In view thereof, and in order to safeguard the interests of Operational Creditors, The Liquidator has, in exercise of powers conferred under Regulation 30(2) read with Regulation 31 of the said Regulations, considered and admitted the amounts of their respective claims as determined and admitted by the Resolution Professional during the Corporate Insolvency Resolution Process (CIRP), based on the records available with the Corporate Debtor